

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5000  
ANSWERED ON:09.12.2010  
PILFERAGE OF PETROL IN RAILWAYS  
Thakur Shri Anurag Singh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether a huge quantity of petrol/ diesel on route being pilfered from trains with the connivance of the officers/staff of petroleum companies and Railways;
- (b) if so, the total number of such cases of pilferage reported during the last three years;
- (c) the details of the action taken against the officers/staff of oil companies/Railways found guilty in this regard; and
- (d) the action taken to check the recurrence of such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) and (b) 6 cases of pilferage of petroleum /diesel from trains have been reported in which 11 Railway employee are found involved during last three years. No employee of petroleum companies was found involved.
- (c) All railway employees found involved have been arrested under Railway Property (Unlawful Possession) Act.
- (d) Following steps are being taken to check the reoccurrence of such incidents:
  - (i) The seal position of loaded tanks wagons are checked by RPF staff at originating and destination point.
  - (ii) Surveillance is kept over active criminals.
  - (iii) RPF personnel are being deployed at Yard, Oil siding and Road side stations against pilferage of Petrol/diesel from train.
  - (iv) Proper watch is being kept against the suspected railway employees for their complicity in crime.
  - (v) Close liaison with GRP and Civil Police is being maintained in this regard.